

Bolera (Amrawati) in Maharashtra; Annakara (Idduki) in Kerala; Dwarka in Gujarat; Gwalior and Singrauli in Madhya Pradesh; Androth in Lakshadweep; Kothagudem (Khammam) in Telangana; Jewar in Uttar Pradesh; and Chingleput (Chennai) in Tamil Nadu.

Air connectivity to capital cities of SAARC countries

170. SHRI SALIM ANSARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Yangon in Myanmar is not connected to New Delhi by air;

(b) if so, the reasons therefor; and

(c) what steps Government propose to connect Delhi with all the capital cities of SAARC countries including Myanmar?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) No, Sir. Air India is operating one weekly service on Delhi-Gaya Yangon-Gaya-Delhi sector.

(c) Government has made necessary provisions in respective Air Services Agreements with all SAARC countries and Myanmar to connect Delhi with their capital cities. However, operation of any airlines is guided by the commercial judgement of airlines.

Independent regulator for ATF pricing

171. SHRI A. W. RABI BERNARD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Federation of Indian Airlines (FIA) demanded a roll back of a sudden 12 per cent hike in Aviation Turbine Fuel (ATF) prices announced by the oil companies and warned of Competition Commission of India (CCI) action on such non-transparent changes and if so, the details thereof; and

(b) whether the federation also demanded setting up of an Independent price regulator for ATF pricing, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Aviation Turbine Fuel (ATF) is deregulated product and the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on its pricing, in line with international prices and other market conditions.